

NOTIFICATION No. 110/2020

In view of the emergent situation which has arisen, particularly with regard to the declaration of Chennai as one of the 75 District affected with a confirmed cases of COVID-19, and the decision taken by the Central Government along with the Chief Secretaries of the States including the State of Tamil Nadu as announced today by the Hon'ble The Chief Minister on the floor of the House, it has become imperative now to impose conditions as to the restricted functioning of the High Court confining only to extremely urgent matters and in view of the above, the following changes are made in the Sitting Arrangement for the next three weeks subject to any further changes or orders:

From 24.03.2020 to 27.03.2020:

- I. Hon'ble Division Bench consisting of Hon'ble Mr.Justice R.Subbiah and Hon'ble Mr.Justice R.Pongiappan is to sit in Court Hall No.2 and provided with all Division Bench Writ and Appellate Side cases ;
- II. Hon'ble Division Bench consisting of Hon'ble Mr.Justice M.Sathyanarayanan and Hon'ble Mr.Justice Abdul Quddhose is to sit in Court Hall No.6 and provided with all Division Bench Criminal Side cases;
- III. Hon'ble Mr.Justice T.Raja is to sit in Court Hall No.8 and provided with all Single Bench Writ Petitions
- IV. Hon'ble Mr.Justice M.Duraiswamy is to sit in Court Hall No.10 and provided with all Single Bench Appellate Side and Original Side matters;
- V. Hon'ble Mr.Justice N.Seshasayee is to sit in Court Hall No.36 and provided with Criminal Original Petition – Anticipatory Bail and all other Petitions concerning Anticipatory Bail;

- VI. Hon'ble Mr.Justice A.D.Jagadish Chandira is to sit in Court Hall No.46 and provided with Criminal Original Petition – Bail and all other Petitions concerning Bail;
- VII. Hon'ble Mr.Justice M.Nirmal Kumar is to sit in Court Hall No.43 and provided with Criminal Original Petitions u/s.482 of Cr.PC, WP (Cr.PC) and all other Single Bench Criminal Side cases.

From 30.03.2020 to 03.04.2020:

- I. The Hon'ble Division Bench consisting of Hon'ble Dr.Justice Vineet Kothari and Hon'ble Mr.Justice R.Suresh Kumar is to sit in Court Hall No.2 and provided with all Division Bench Writ and Appellate Side cases;
- II. The Hon'ble Division Bench consisting of Hon'ble Mr.Justice M.M.Sundresh and Hon'ble Mr.Justice Krishnan Ramasamy is to sit in Court Hall No.6 and provided with all Division Bench Criminal Side cases;
- III. Hon'ble Mr.Justice K.Ravichandranbaabu is to sit in Court Hall No.8 and provided with all Single Bench Writ Petitions;
- IV. Hon'ble Mrs.Justice Pushpa Sathyanarayana is to sit in Court Hall No.10 and provided with all Single Bench Appellate Side and Original Side matters;
- V. Hon'ble Mr.Justice T.Ravindran is to sit in Court Hall No.36 and provided with Criminal Original Petition – Anticipatory Bail and all other Petitions concerning Anticipatory Bail.
- VI. Hon'ble Mr.Justice P.Rajamanickam is to sit in Court Hall No.46 and provided with Criminal Original Petition – Bail and all other Petitions concerning Bail.
- VII. Hon'ble Mr.Justice G.K.Ilanthiraiyan is to sit in Court Hall No.43 and provided with Criminal Original Petitions u/s.482 of Cr.PC, WP (Cr.PC) and all other Single Bench Criminal Side cases.

From 07.04.2020 to 09.04.2020:

- I. The Hon'ble Division Bench consisting of Hon'ble Mr.Justice N.Kirubakaran and Hon'ble Mrs.Justice R.Hemalatha is to sit in Court Hall No.2 and provided with all Division Bench Writ and Appellate Side cases;
- II. The Hon'ble Division Bench consisting of Hon'ble Mr.Justice T.S.Sivagnanam and Hon'ble Mr.Justice K.Kalyanasundaram is to sit in Court Hall No.6 and provided with all Division Bench Criminal Side cases;
- III. Hon'ble Mr.Justice S.Vaidyanathan is to sit in Court Hall No.8 and provided with all Single Bench Writ Petitions;
- IV. Hon'ble Mr.Justice R.Mahadevan is to sit in Court Hall No.10 and provided with all Single Bench Appellate Side and Original Side matters;
- V. Hon'ble Mr.Justice V.Bharathidasan is to sit in Court Hall No.36 and provided with Criminal Original Petition – Anticipatory Bail and all other Petitions concerning Anticipatory Bail.
- VI. Hon'ble Mr.Justice N.Sathishkumar is to sit in Court Hall No.46 and provided with Criminal Original Petition – Bail and all other Petitions concerning Bail.
- VII. Hon'ble Mr.Justice N.Anand Venkatesh is to sit in Court Hall No.43 and provided with Criminal Original Petitions u/s.482 of Cr.PC, WP (Cr.PC) and all other Single Bench Criminal Side cases.

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//

High Court, Madras
Dated: 23.03.2020

Registrar (Judicial)